

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-7/1990/4329/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Chaya Rani Goswami,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati, the 21<sup>st</sup> July, 2018.

Sub:- **Casual Leave and permission to leave headquarter.**

Ref:- Your letters No. DJB/1360(E) & DJB/1361(E), dtd. 02.07.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 03.07.2018 along with head quarter leave permission with the official allotted vehicle, at your own cost, w.e.f. the evening of 02.07.2018 till the morning of 04.07.2018, has been granted/~~rejected~~.

Yours faithfully,

  
**JOINT REGISTRAR (VIGILANCE)**

Kolan